

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50/2016 in CP No.18/59/HDB/2016
NAME OF THE COMPANY	S.K. Bigstar Foods Limited
NAME OF THE APPLICANT/PETITIONER	Rayudu Nagabhushanam & 17 others
NAME OF THE RESPONDENT(S)	S.K. Bigstar Foods Limited & 22 others
UNDER SECTION	59

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravind Pandian	Sr. Adv		
B Mohan R2-R10	Adv	9948077678	

R. Raghunandan Rao
C. Bhupesh

— R1 — Sr. Adv
Advocate

99666 22805

(13)

Heard Shri B. Mohan, Learned Counsel for Shri P.H. Aravind Pandian, Learned Senior Counsel for Respondent R-2 to R-10 and Shri R. Raghunandan, Rao, Learned Senior Counsel for R-1.

Post the case on 27.11.2017.

Member (T)

Member (J)